NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 127-128 of 2020

IN THE MATTER OF:

Nityank Infrapower & Multiventures Pvt. Ltd. ...Appellant

Versus

Rakesh Rathi & Ors. ...Respondents

Present:

For Appellant: Mr. Aman Raj Gandhi, Mr. Abhishek Sharma and Ms. Sanjana Arora, Advocates.

For Respondent: Mr. Yashvardhan, Ms. Kritika Nagpal, Advocates for R-1. Mr. Apoorv Shuka, Ms. Prabhleen Kaur and Ms. Ishita Farsaiya, Advocates.

O R D E R

14.02.2020 Learned counsel for the Respondents seeks and is allowed to file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one weeks thereof.

List the Appeal 'For Admission (After Notice)' on **17th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

R N / n n/